

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 11 of 2014

&

IA no. 14 of 2014

Dated : 24th January, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of

Indian Wind Power Association ... Appellant(s)

Versus

Karnataka Electricity Regulatory Commission
& Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Vishal Gupta
Mr. Kumar Mihir

ORDER

Admit. Issue notice to the Respondents in the Appeal as well as in
I.A. No. 14 of 2014 returnable on 26.02.2014. Dasti service is permitted.

Registry is also directed to issue notice to the Respondents.

Post the matter on **26.02.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs